

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

18.

CP/137(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 04.07.2024

NAME OF THE PARTIES:

Syed Naserali Rizvi

Vs

A.O. Foods And Allied Products Pvt. Ltd.

SECTION: 241(1), 244(1) OF THE COMPANIES ACT, 2013.

ORDER

1. Ms. Nisha Shah i/b Kalpesh Joshi Associates, Ld. Counsel for the Respondents present (VC).
2. By order of the Bench, list this matter on 05.09.2024.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)